

PATNA HIGH COURT

Question Paper & their model answer of Examination dated 18.11.2016 for recruitment to the post of Court Manager in District Courts of Bihar

Question No.	Model Questions	Option-A	Option-B	Option-C	Option-D	Model Answers
1	When I first came to Patna, I only _____ staying for a short time	Predicted	Forecast	Envisaged	None	C
2	Virat Kohli's magnificent performance _____ an example to the rest of the team	Gave	Provided	Set	Laid	C
3	Having never been in Italy before, I was initially confused _____ the value of each coin.	As for	As with	As of	As to	D
4	It was with _____ regret that we left Delhi where we had lived happily for many years.	Great	Deep	Passionate	Full	B
5	In _____ of value for money, this is the best scooter I could have bought.	Light	Sense	Terms	Regards	C
6	He _____ being treated as an inferior as a worker.	Exasperated	Resented	Enraged	Worried	B
7	She took the secretarial course with a _____ to improving her employment prospects.	Regard	Idea	Relation	View	D
8	_____ the expression on his face, I would say he wasn't very pleased.	As for	Seeing as	Judging by	Going by	C
9	These big shops have their special offers to _____ people into buying things they do not really want.	Convince	Compel	Tempt	None	C
10	Something had obviously amused him, because he was _____ quietly to himself.	Squealing	Chuckling	Laughing	Enjoying	D
11	When asking for our money back in a reasonable manner failed, we had to _____ to threats.	Apply	Go	Resort	Adopt	C
12	The relationship between them has become so bad that it is too late to _____ the situation.	Cure	Heal	Remedy	Recover	C
13	He proved to be distinctly _____ to working in a position of responsibility.	Inapt	Unfit	Unsuited	Incompatible	B
14	I really _____ for her at what must be a very difficult time for her.	Commiserate	Feel	Sympathize	Pity	B
15	Experts are _____ into the causes of accident.	Inquiring	Seeking	Enquiring	Exploring	B
16	Although he _____ to be confident during the interview, he was in fact very nervous.	Behaved	Posed	Acted	Pretended	D
17	He went on talking with my friend without even _____ in my direction.	Blinking	Glancing	Glimpsing	Looking	B
18	Ram shows little _____ for the feelings of others and does exactly what he wants to do.	Sensitivity	Regard	Perception	Understanding	B
19	Despite his _____ as a professional, he has had a successful career.	Disabilities	Inadequacies	Deficiencies	Snags	D
20	I am not _____ your versions of events, but I think you have interpreted them wrongly,	Questioning	Disputing	Differing	Disagreeing	B
21	When our original plan failed, we had to think of something to do _____ .	In place	Otherwise	Instead	Or else	B
22	I cannot _____ of any circumstances in which I would behave so badly.	Dream	Imagine	Conceive	Visualize	C
23	The conversation ended _____ when she got angry and put the phone down.	Briefly	Shortly	Abruptly	Suddenly	C
24	Occasionally, serious crimes are committed, but they are _____ incidents, not part of widespread problem.	Solitary	Isolated	Unique	Minor	B
25	Antonym – CULPRIT	Judge	Witness	Accused	Victim	D
26	Antonym – DISDAIN	Depreciation	Criticism	Admiration	Contempt	C
27	Antonym – GROTESQUE	Imaginary	Ugly	Natural	Familiar	D

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28	Antonym – ALLURE	Repulse	Attract	Constrict	Compute	A
29	Antonym – HARMONY	Discord	Friction	Enmity	Hatred	A
30	Antonym – OBSOLETE	Conducive	Useless	Rare	Recent	D
31	India's first ever woman foreign secretary	Muffianma	Renuka Chowdhury	Chokila Iyer	Ramadevi	C
32	First country to make euthanasia legal:	Sweden	The Netherlands	Finland	Missouri	B
33	Which of the following is considered to encompass the second largest economic activity after agriculture in India?	Textile	Carpentry	Poultry	Fishing	A
34	To which country did Osama bin Laden originally belong?	Iraq	Saudi Arabia	Iran	Afghanistan	B
35	What is meant by genocide?	Killing of large number of people	Murdering one's own kith and kin	Mass suicide	Exterminating a race	D
36	Who is the author of Harry Potter series?	J.K.Rowling	Vikram Seth	Salman Rushdie	Enid Blyton	A
37	Who is the first woman to receive Bharat Ratna award?	M.S. Subbulakshmi	Lata Mangeshkar	Mother Teresa	Indira Gandhi	D
38	At what interval(in years) is Indian census taken?	5	10	7	8	B
39	The river Ganga is known in Bangladesh as	Bangla	Padma	Chambal	Sonar	B
40	Mother Teresa was declared a Saint at	New York	London	Vatican	Rome	C
41	The term 'autophagous' as applicable to cells means	Cell division	Cell eating cell	Cell death	Cell multiplication	B
42	The schedule nine of Indian constitution deals with	National language	Fundamental Rights	The legislations protected from attack under constitution	Tribunals	C
43	Which of the rights is constitutional right but not fundamental right	Right to Constitutional Remedies	Right to freedom of religion	Right to property	Right to freedom	C
44	Shakespeare is also known as	Othello	Bard of Avon	Hamlet	Writer of Drama	B
45	Which is the strait separating India from Sri Lanka	Malacca	Palk	Mandel	Magellan	B
46	Baul singers are associated with	Bihar	Jharkand	West Bengal	Assam	C
47	Egg-laying mammal	Kangaroo	Ostrich	Platypus	Dinosaur	C
48	The three pillars of democracy in India are	Executive, Media and Judiciary	Legislative, Media and Judiciary	Legislative, Executive and Judiciary	None	C
49	Who is the present chairman of Bar Council of India?	Pravin H. Parekh	Manan Kumar Mishra	Ravindra Srivastava	M.T. George	B

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50	Maximum number of Anglo-Indians to be nominated as members of Lok Sabha is	1	2	3	4	B
51	A part of RajyaSabha retires every 2 years. What is the percentage of retiring members?	25 %	33 %	50 %	75 %	B
52	What is the length of a badminton court in feet?	22	33	44	55	C
53	The supreme head of the armed forces is	The President	The Prime Minister	National Security Advisor	Director General of Military Operations	A
54	The 193rd country to join UN is	Zambia	Tanzania	South Sudan	Ukraine	C
55	What is the maximum possible strength of judges in Supreme court?	26	31	42	51	B
56	National Court Management System Committee has been constituted on 02.05.2012 by	President	Central Government	Supreme Court	Bar council of India	C
57	Court room management and case management are	Same	Different	Equivocal	None	B
58	Court room management deals with	Legal work	Non-judicial work	Both judicial and non-judicial work	Training and HR work	B
59	Legal education in India is controlled by	Supreme Court	HRD Ministry	Bar council of India	Ministry of Law and Justice	C
60	Judges of Supreme Court are officially appointed by	National Judicial Academy	Ministry of Law and Justice	Collegium	President	D
61	Which of the following is an example of Need	Car	House	Tour & Travel	ATM	B
62	KPO stands for _____	Knowledge Power Output	Knowledge Process Outsourcing	Knowledge Perseverance Optimism	Knowledge Process Output	B
63	Minimum wage for unskilled non-farm workers of the central government as announced by the government of India in 2016 is (Rs)	246	300	450	350	D
64	A company A decides to review its infrastructure, HRM, technology, procurement, inbound and outbound logistics, operations, marketing & sales, services; it is an example of	Customer Value	Customer Satisfaction	Value Chain	Profit Margin	C
65	The concept of Kellogg's breakfast did not initially work in India due to	Social Class	Culture	Family	Reference groups	B
66	The term _____ is commonly used in the context of those employees whose pay is calculated according to the number of hours worked.	Pay	Reward	Wage	Salary	C
67	Need-hierarchy Theory was propounded by	Herzberg	Alderfer	Lewin	Maslow	D

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68	Reverse Marketing is a process in which	Marketer seeks the customer	Customer seeks the firm	Goods sold through third parties	Customer markets products to the firm	B
69	Canon decides to sell some of its products through Vishal Mega Mart. This is an example of	Government Market	Reseller Market	Producer Market	Consumer Market	B
70	Barriers to entry, bargaining power of suppliers, threat of substitutes, intense rivalry among firms and bargaining power of buyers are features of	BCG Matrix	Ansoff's matrix	SWOT analysis	Porter's Model	D
71	Which is the combination used to measure the internal situation in SWOT analysis	Strength and Threats	Weakness and Opportunities	Strength and Weakness	Threats and Opportunities	C
72	Gangooram has limited its products to the city of Kolkata as a matter of strategy for its sweetmeats products; this is an example of	Differentiation Strategy	Cost Leadership Strategy	Focus Strategy	Generic Strategy Mix	C
73	A Job Analysis record includes the preparation of _____ and _____.	Role and Task	KRA and Appraisal	Job description and Job specification	Training needs and Application blank	C
74	The attempt to pass on information to several customers through internet is called	Teleconferencing	Newsgroups	Web Casting	Bulletin Boards	C
75	_____ and _____ are associated with the Hawthorne studies.	Elton Mayo and H. Fayol	Elton Mayo and F.J. Roethlisberger	Maslow and Herzberg	Taylor and Smith	B
76	Organizational marketing is undertaken to help the organization to create	Neutral Image	Negative Image	Positive Image	Higher Sales	C
77	A subset of the population collected as a representative is called	Plan	Instrument	Sample	Group	C
78	Maruti wanted to know its market share in the city of Patna. A market research firm sent 15 representatives to note the number of Maruti cars at different crossings. This is an example of	Telephonic Interview	Personal Interview	Observation Method	Secondary data collection	C
79	The ratio between the number of managers and that of non-managerial employees is	1:3	1:5	1:6	None	D
80	Performance of employees depends upon	Technology	Ability	Motivation	All of the above	D
81	The key to success for any organization is developing the best possible organizational_____.	Culture	Ethics	Autonomy	Authority	A
82	The activity of persuading people to cooperate in achievement of common objectives is	Managing	Grouping	Leading	None	C
83	A/An _____ leader lacks organizational clarity and unity and has poor sense of accomplishment.	Laissez-Faire	Employee oriented	Autocratic	Political	A
84	Who proposed Theory X and Theory Y?	Maslow	McGregor	Vroom	Mac Clelland	B

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85	_____ is a group technique used for generation of ideas.	Brainstorming	Groupthink	Brain stalling	None	A
86	Two sets of factors identified by Herzberg	Motivators	Leaders	Hygiene factors	Both Motivators and Hygiene factors	D
87	_____ places restrictions on the imposition of fines on an accused employee.	Industrial Dispute Act 1947	The Payment of Wages Act 1936	The Companies Act, 2013	Minimum Wages Act, 2016	B
88	Forms of industrial disputes do not include:	Strikes	Picketing	Lock out	Stone pelting	D
89	The acceptable limit in Six Sigma is_____.	2.4 defects per million opportunities.	3.4 defects per million opportunities	4.4 defects per million opportunities	5.4 defects per million opportunities	B
90	Kaizen is a Japanese process which adapted in management calls for	Innovation	Disruptive Innovation	Continuous improvement	Continuous maintenance	C
91	Control and Planning functions of management are	Not related to each other	Related to each other	Cannot be compared	None	B
92	Feed-forward system of control is a process which additionally controls the _____.	Output	Input	Process	None	B
93	HR inventory entails	Hiring people to prepare inventory	Not hiring people.	Hiring people to sit on the bench.	Hiring people to sit on the stool	C
94	_____ provides a systematic treatment of management of human resources as early as 4th century B.C in his treatise titled "Arth-Shastra	Kalidas	Kautilya	Manorama	Charwak	B
95	_____ is the process by which a management determines how an organization should move from its current manpower position to its desired manpower position.	Human Resource Development	Human Resource Planning	Human Resource Management	Human relations Theory	B
96	Human resource Planning is essential because of _____ which is unavoidable.	Labour turnover.	Growing population.	Poor control	None	A
97	_____ records details of training, skills, qualification, abilities, experience and responsibilities etc.	Job Rotation	Job Enrichment	Job Simplification	Job Analysis	D
98	_____ is the external source of recruitment.	Employee referral	Educational institutions	Employment exchange	All of the above	D
99	In 1938, _____ and _____ proposed classifications of leaders based on how much involvement leaders placed into task and relationship needs.	Hersey and Blanchard	Blake and Mouton	Lewin and Lippitt	Likert and Lewin	C
100	Ramesh is conducting an interview for hiring a sales executive for his organization. He needs to know about the personality of the person. What method he may use?	Physical Examination	Reference Check	Psychological Test	Depth Interview	C

NOTE:- ANY OBJECTIONS WITH REGARD TO MODEL QUESTIONS AND ANSWERS MAY BE FILED BEFORE 26TH NOVEMBER 2016 VIA E-MAIL ON ID nitesh.84@nic.in